

Component and special component plans for Scheduled Castes

1795. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that component and special component plans for the Scheduled Castes have been introduced in his Ministry;

(b) if so whether his Ministry has made any provision for the implementation of schemes under these plans;

(c) what schemes have been evolved for the welfare and development of Scheduled Castes; and

(d) how many Scheduled Caste families have been benefited under these schemes during the last two years State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) to (c) Though no separate component and special component plans have been introduced in the Ministry of Civil Supplies for the benefit of Scheduled Castes only, some schemes like Centrally Sponsored Scheme of Development of Consumer Cooperatives in Urban and Rural Areas, which are being implemented, also provide benefits to the weaker and backward sections of the society, including members of Scheduled Castes.

The assistance under this scheme is provided to State Governments for making the same available to cooperative societies. The budget allocation etc. under these two schemes for the years 1980-81, 1981-82 are indicated below:—

S. No.	Name of the scheme	Year	Budget allocation	Actual expenditure
(Rs. in Crores)				
1.	Development of Consumer Cooperatives in urban areas.	1980-81	2.75	2.74
		1981-82	3.50	0.88
2.	Development of consumer cooperatives in rural areas.	1980-81	4.75	4.75
		1981-82	5.50	4.00

(d) Does not arise as no Special Component Plans are being operated.

1796. [Transferred to the 4th November, 1982].

Supervisory committees for Delhi fair price shops

1797. SHRIMATI PREMILABAI DAJISAHEB CHAVAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Delhi Administration has implemented the proposal of constituting supervisory committees for the fair price shops; and

(b) if so what is the number of such committees which have since

been constituted and what steps have been taken by the Administration for forming such committees for the remaining shops?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMMAD USMAN ARIF): (a) and (b). Delhi Administration had initially constituted Advisory Committees under Chairmanship of the respective Metropolitan Councillor of the concerned area. With the dissolution of the Metropolitan Council, these Advisory Committees also ceased to function. Since then, these Committees have not been reconstituted by Delhi Administration.